

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4016
ANSWERED ON:18.04.2002
APPOINTMENTS ON COMPASSIONATE GROUNDS
RAM MURTI SINGH VERMA

Will the Minister of RAILWAYS be pleased to state:

- (a) whether his Ministry provides employment to the dependents of its deceased employees;
- (b) if so, the criteria adopted for such appointments;
- (c) the number of applications received from the dependents of the deceased employees for employment during the last three years, zone-wise;
- (d) the number of dependents have been provided employment during the last three years, zone-wise; and
- (e) the time by which employments are likely to be provided to the remaining applicants?

Answer

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIST
RAILWAYS (SHRIO. RAJAGOPAL)

(a) Yes, Sir.

(b) Compassionate ground appointment is provided to the dependent family member of the employees who lose their lives in the course of duty/ die in harness while in service before retirement/where an employee's whereabouts are not known for a period of 2 years and the settlement dues are paid to the family on this account/ when the employee is medically decategorised or incapacitated.

While considering a request for appointment on compassionate ground a balanced and objective assessment of the financial condition of the family is made taking into account its assets and liabilities and all other relevant factors such as the presence of an earning member, size of family, age of children etc.

(c) to (e) The information is being collected and will be laid on the Table of the Sabha.